



32/11
8/1/26

No. DJA/Trg./ Mental Healthcare/2008/2026/7195

Dated 26.12.2025

To

1. The Principal District & Sessions Judge (HQs), Central, THC
2. The Principal District & Sessions Judge, New Delhi, PHC
3. The Principal District & Sessions Judge, South, Saket
4. The Principal District & Sessions Judge, South-East, Saket
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North-West, Rohini
7. The Principal District & Sessions Judge, North-East, KKD
8. The Principal District & Sessions Judge, Shahdara, KKD
9. The Principal District & Sessions Judge, South-West, Dwarka
10. The Principal District & Sessions Judge, West, THC
11. The Principal District & Sessions Judge, North, Rohini
12. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC

Office of District & Sessions Judge
Rouse Avenue Court, New Delhi
310/R
08 JAN 2026

Sub.: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/ NI Act/Municipal Magistrates/ JMFC (Digital Traffic Court)/Relieving) (1/4th of Total Strength), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police.

Respected Madam/Sir,

As per the Training Calendar 2026, the Delhi Judicial Academy shall be conducting a half day 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' for CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/ NI Act/Municipal Magistrates/ JMFC (Digital Traffic Court)/Relieving) (1/4th of Total Strength), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 23rd January, 2026.

The programme is to be conducted through virtual mode using Cisco Webex Online Meeting platform on 23rd January, 2026 from 02:15 PM to 05:00 PM.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure-A.

The meeting link for joining the Orientation Course online through Cisco WebEx, is mentioned below:

<https://dhcdja.webex.com/meet/djadelhi>
Meeting Number: 25159556848
No password

Your goodself is therefore, requested to kindly direct the concerned section to inform the nominated Judicial Officers (as at Annexure 'A') to attend the aforesaid programme on 23.01.2026 by using the above mentioned meeting link.

Judicial Branch

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2026/0000
8/1/26

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./2026/

429/D - 490/D

Dated.

9/1/2026

Copy forwarded alongwith its enclosure for information and necessary action to :-

1. Ms. T. Priyadarshini, Chief Judicial Magistrate, RACC, New Delhi.
2. Ms. Neetu Nagar, ACJM, RACC, New Delhi.
3. The P.S. to Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
4. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
5. The Web-site Committee, Tis Hazari Courts, Delhi.

(D) Vinay Singh
Officer In-charge (Jud.)
for Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

9/04/2026

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 23rd January, 2026 in the post lunch. so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,



(Rajesh Kumar Singh)

Encl.: As above

Nomination List for
Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for
CJMs/ACJMs/JMFCs (including all i.e. General/Mahila Court/NI Act/ Municipal
Magistrates/JMFC (Digital Traffic Court)/Relieving) (1/4th of Total Strength), Public
Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi &
Officials of Delhi Police
(ALPHABETICALLY)
on
23rd January, 2026

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Ajay Narwal	Relieving JMFC/Civil Judge		South-West	Dwarka
2	Ms. Akansha Gautam	JM First Class	2	South-East	Saket
3	Mr. Animesh Kumar	JM First Class	2	New Delhi	PHC
4	Ms. Ankita Bhatia	JM First Class (NI Act)	3	South	Saket
5	Mr. Anshul Negi	Relieving JMFC/Civil Judge		Shahdara	KKD
6	Mr. Anuradha Sonker	JM First Class	12	South-West	Dwarka
7	Mr. Aridaman Singh Cheema	JM First Class	3	New Delhi	PHC
8	Ms. Ashima Lakhanpall	JM First Class (NI Act)	8	South-West	Dwarka
9	Ms. Atisha Jain	JM First Class (Digital Traffic Court)		West	THC
10	Mr. Bhagwat Prasad Meena	Relieving JMFC/Civil Judge		South	Saket
11	Ms. Bharti Beniwal	JM First Class	5	North	Rohini
12	Mr. Chatinder Singh	JM First Class	4	South	Saket
13	Ms. Deeksha Sethi	JM First Class	8	South-West	Dwarka
14	Ms. Deepakshi Rana	JM First Class	3	Shahdara	KKD
15	Ms. Deepika Goyal Shokeen	JM First Class (Mahila Court)	3	West	THC
16	Ms. Divya Yadav	JM First Class	4	South-West	Dwarka
17	Ms. Garima Garg	JM First Class (NI Act)	1	South-East	Saket
18	Mr. Gaurav Dahiya	JM First Class (NI Act)		North	Rohini
19	Mr. Gaurav Katariya	JM First Class	7	North-West	Rohini
20	Ms. Harshita Mishra	CJM		Central	THC
21	Mr. Himanshu Sehloth	JM First Class	3	North	Rohini
22	Ms. Isha Rana	JM First Class (NI Act)		Shahdara	KKD
23	Ms. Jayanti Chander	JM First Class (NI Act)	7	South	Saket
24	Ms. Jyoti	Relieving JMFC/Civil Judge		South-East	Saket
25	Ms. Kahkashan Jabin	JM First Class (Mahila Court)	4	Central	THC
26	Mr. Komal	JM First Class	1	West	THC
27	Mr. Manish Jain	ACJM		Shahdara	KKD
28	Ms. Mansi Malik	ACJM	2	Central	THC
29	Ms. Marilyn Joanna Khakha	JM First Class (Mahila Court)	3	South-East	Saket
30	Mr. Mayank Aggarwal	JM First Class (NI Act)	7	South-East	Saket
31	Ms. Minakshi Meena	Relieving JMFC/Civil Judge		North-East	KKD
32	Mr. Navdeep Gupta	JM First Class (NI Act)	2	Central	THC
33	Ms. Neetika Kapoor	JM First Class (Mahila Court)	3	South	Saket

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
34	Ms. Neetu Nagar	ACJM	6		Rouse Avenue
35	Ms. Neha Garg	JM First Class (Mahila Court)	2	North-East	KKD
36	Ms. Niharika Kumar Sharma	CJM		South	Saket
37	Ms. Pallavi Tyagi	JM First Class	7	South-West	Dwarka
38	Ms. Pooja Kumari	JM First Class (NI Act)	10	South	Saket
39	Mr. Pranav Joshi	ACJM	1	New Delhi	PHC
40	Ms. Priyanka Rajpoot	CJM		North	Rohini
41	Mr. Rahul Jain	JM First Class	1	South-East	Saket
42	Mr. Raj Kumar Singh	JM First Class	5	Central	THC
43	Ms. Reetika Jain	JM First Class	5	North-West	Rohini
44	Ms. Richika Tyagi	JM First Class	12	Central	THC
45	Mr. Sandeep	Relieving JMFC/Civil Judge		East	KKD
46	Ms. Sanghmitra	JM First Class	1	Shahdara	KKD
47	Mr. Satendra Pal Singh	JM First Class	4	East	KKD
48	Ms. Sayesha Chadha	JM First Class	8	Central	THC
49	Ms. Seema Nirmal	JM First Class	9	South-East	Saket
50	Ms. Shazadi Halima Sadiya	JM First Class (Digital Traffic Court)		Shahdara	KKD
51	Ms. Shipra Dhankar	JM First Class (Mahila Court)	1	Shahdara	KKD
52	Ms. Shivangi Mangla	JM First Class (NI Act)	5	West	THC
53	Ms. Shraddha Srivastava	JM First Class	9	West	THC
54	Ms. Shreya Singh	Relieving JMFC/Civil Judge		West	THC
55	Ms. Shruti Saraswat	JM First Class	3	North-East	KKD
56	Mr. Shubham Gupta	Relieving JMFC/Civil Judge		Central	THC
57	Ms. Shubhi Gupta	JM First Class (Mahila Court)	5	South-West	Dwarka
58	Mr. Siddhant Kumar	JM First Class (NI Act)	5	New Delhi	PHC
59	Ms. Surbhi Gupta Anand	JM First Class (NI Act)	8	Central	THC
60	Ms. T. Priyadarshini	CJM			Rouse Avenue
61	Ms. Tabassum Khan	JM First Class (Mahila Court)	2	New Delhi	PHC
62	Ms. Udita Jain Garg	ACJM		West	THC
63	Ms. Urvi Gupta	JM First Class (NI Act)	1	Central	THC
64	Ms. Vidushi Garg	JM First Class (Digital Traffic Court)		New Delhi	PHC
65	Mr. Vikas Madaan	JM First Class	7	West	THC
66	Ms. Vinerjeet Kaur	JM First Class (NI Act)	6	South-West	Dwarka

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